

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

# [ For Tuesday,15th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

# HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

**COURT NO: 3** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 3 i.e. ORIGINAL COURT NO. 3.

THIS BENCH WILL RISE AT 12:00 NOON.]

| Sr.No                                | o. Case Number           | Main Parties                                 |          | Petitioner Advocate                 | Respondent Advocate |
|--------------------------------------|--------------------------|--|----------|-------------------------------------|---------------------|
|                                      |                          | MOTION                                       | (BA)     |                                     |                     |
| 16                                   | Bail Appln./1787/2020    | DEWAN HORMUZ ALI  Versus  THE STATE OF ASSAM |          | MR H R A CHOUDHURY<br>MR. S A AHMED | PP, ASSAM           |
|                                      |                          |  |          |                                     |                     |
| ===<br>===<br>EAVE                   | NOTE OF ADVOCATES FOR 1  | ======================================       |          |                                     |                     |
| = = = =<br>= = = =<br>EAVE           | NOTE OF ADVOCATES FOR 1: | ======================================       |          |                                     |                     |
|                                      | NOTE OF ADVOCATES FOR 1: | 5/09/2020<br>                                | To       | 30-09-2020                          |                     |
| <br><br>.)                           |                          |  | To<br>To | 30-09-2020<br>17-09-2020            |                     |
| ====<br>====<br>EAVE<br><br>1)<br>2) | MR. M SARMA              | 04-09-2020                                   |          | 30 00 2020                          |                     |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

#### **BEFORE:**

# **HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 5 i.e. ORIGINAL COURT NO. 6.]

| Sr.No. | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|--------|--|--|---|---|
|        |  | OTHER MATTERS  |   |   |
|        | WP(C)/3026/2020<br>CAVT. NO.0393/2020<br>(ADMISSION), FIXED                | MD. AKKASH ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS    | MD. M H CHOUDHURY<br>MR. P SARMAH<br>MRS. L N CHOUDHURY<br>MR. V ACHUMI<br>MR. M K CHOUDHURY  | SC, PNRD<br>MR. B J TALUKDAR<br>MR. N BORAH<br>MR. P TALUKDAR<br>FOR CAVEATOR |
|        | <b>WITH</b> WP(C)/2490/2020  | AKKASH ALI   | MD. M H CHOUDHURY   | SC, PNRD  |
| 50     | W1 (C),2430/2020   | Versus THE STATE OF ASSAM AND 4 ORS                                | MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY   | MR. H. MAZUMDAR(Resp<br>No. 5)<br>MR. H. MAZUMDAR(Resp<br>No. 5)              |
|        | I.A.(Civil)/1459/2020<br>(ORDERS), (PDF COPY)<br><b>in</b> WP(C)/1515/2020 | ABDUL MALIK AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. | MR. A K TALUKDAR<br>MR. A K TALUKDAR  | SC, PNRD<br>GA, ASSAM   |
|        | <b>WITH</b> WP(C)/1515/2020 (ORDERS), (PDF COPY)                           | ABDUL MALIK AND 4 ORS.  Versus  THE STATE OF ASSAM AND 6 ORS.      | MR. K N CHOUDHURY<br>MR. A U CHOUDHURY<br>MR. A K TALUKDAR<br>MR. A K TALUKDAR<br>MR. S ISLAM | SC, PNRD<br>GA, ASSAM<br>SC, REVENUE  |

| 1) | MR. M SARMA   | 04-09-2020 | То | 30-09-2020 |
|----|---------------|------------|----|------------|
| 2) | MS. S BHUYAN  | 17-06-2020 | То | 17-09-2020 |
| 3) | MR. R P SINGH | 24-08-2020 | То | 20-09-2020 |
| 4) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN COURT NO: 7

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 6 i.e. ORIGINAL COURT NO. 7.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 32 IN THE AFTERNOON SESSION.]

| Sr.No.                   | Case Number  | Main Parties   |           | Petitioner Advocate               | Respondent Advocate  |
|--------------------------|--|--|-----------|-----------------------------------|----------------------|
|                          |  | DELIVERY OF O  | RDER      |                                   |                      |
| 29                       | AB/1148/2020   | ABDUL MOJID @ ABDUL H. AHME <b>Versus</b> THE STATE OF ASSAM | D         | MR. A M KHAN<br>MR. P RAHMAN      | PP, ASSAM            |
| 30                       | AB/2164/2020   | ABDUR RAHMAN SIDDIKI AND AN Versus THE STATE OF ASSAM        | R.        | MR. A R SIKDAR<br>MD A ALI        | PP, ASSAM            |
|                          |  | MOTION (BA   | <u>4)</u> |                                   |                      |
|                          | Bail Appln./1747/2020<br>(PART-HEARD), FIXED                       | NIRMAL KR SAH  Versus  THE UNION OF INDIA                    |           | MR. S CHAMARIA<br>MR. S K AGARWAL | SC, NCB              |
|                          |  | MOTION   |           |                                   |                      |
|                          | Crl.Pet./229/2020<br>(PART-HEARD), WITH LCR (PHOTO<br>COPY), FIXED | HELALUDDIN AHMED  Versus  THE STATE OF ASSAM AND ANR.        |           | MR. M U MAHMUD<br>MR. M ALI       | PP, ASSAM<br>SC, SSA |
| =====<br>======<br>! ava |  | ======================================                       | ====      | =========                         |                      |
|                          |  |  |           |                                   |                      |
| 1)                       | MR. M SARMA  | 04-09-2020   | То        | 30-09-2020                        |                      |
| 2)                       | MS. S BHUYAN   | 17-06-2020   | То        | 17-09-2020                        |                      |
| 3)<br>4)                 | MR. R P SINGH  | 24-08-2020   | To        | 20-09-2020                        |                      |
| 4)                       | MR. A CHAMUAH  | 24-08-2020   | То        | 30-09-2020                        |                      |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

## **BEFORE:**

# HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 9

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 7 i.e. ORIGINAL COURT NO. 9.

THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 21 IN THE AFTERNOON SESSION.]

| Sr.No | . Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|-------|--|--|---|--|
|       |  | ORDERS   |   |  |
| 19    | WP(C)/2938/2020<br>WITH FAO 3/20(D/O), FIXED               | NBCC (INDIA) LTD. AND 3 ORS.  Versus  M/S. AGNI SHANTI BUILDTECH (P) LTD. AND 2 ORS. | MR T THAKURIA<br>MS. J R THAKUR                                 | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>Mukesh Sharma(R3)<br>MR. D J DAS<br>MS F RAHMAN(R3)   |
|       | WITH   |  |   |  |
|       | I.A.(Civil)/1010/2020<br>in WP(C)/2938/2020                | NBCC (INDIA) LTD. AND 3 ORS  Versus  M/S AGNI SHANTI BUILDTECH (P) LTD               | MR. A THAKUR<br>MR T THAKURIA<br>MS. J R THAKUR                 | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MS A BEGUM  |
|       | WITH   | .,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,  |   |  |
|       | I.A.(Civil)/1354/2020<br>in WP(C)/2938/2020                | THE CHAIRMAN CUM MANAGING DIRECTOR   | MRS. A GAYAN  | MR T THAKURIA<br>MS. J R THAKUR  |
|       |  | <b>Versus</b><br>NBCC (INDIA) LTD. AND 5 ORS.  |   |  |
|       |  | STAY MATTERS   |   |  |
| 20    | WP(C)/5557/2019<br>(ADMISSION), FIXED                      | M/S. ROYAL - CPL (JV)  Versus  THE UNION OF INDIA AND 4 ORS                          | MR. K K BHATRA<br>MR. D DAS<br>MR. Y S MANNAN<br>MR. R K BHATRA | MR. G N SAHEWALLA (R-4 MR. A DASGUPTA (SC, N.FRLY) DR R C BORPATRA GOHAM. P BORA (R-5) MD. ASLAMM. D SENAPATIMR. G GOSWAMIMR. B DASMR. A CHETIAMS P AGARWALMS. S KATAKEYMS. S. TODIMR. M SAHEWALLA |
|       | <b>WITH</b> I.A.(Civil)/262/2020 <b>in</b> WP(C)/5557/2019 | THE UNION OF INDIA AND 2 ORS<br><b>Versus</b>  | MS P AGARWAL  | MR. Y S MANNAN   |
|       |  | M/S ROYAL-CPL (JV) AND 2 ORS.  |   |  |
| 21    | WP(C)/3063/2020<br>(ORDERS), FIXED                         | RIJU MONI BORAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS            | DR. B N GOGOI<br>MR N BARUAH                                    | SC, REVENUE  |

\_\_\_\_\_\_

LEAVE NOTE OF ADVOCATES FOR 15/09/2020

\_\_\_\_\_

| 1) | MR. M SARMA   | 04-09-2020 | To | 30-09-2020 |  |
|----|---------------|------------|----|------------|--|
| 2) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |  |
| 3) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |  |
| 4) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |  |



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[AT 10:30 AM]

**BEFORE:** 

## HONOURABLE MR. JUSTICE KALYAN RAI SURANA

**COURT NO: 10** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO.8 i.e. ORIGINAL COURT NO. 10.

THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH AND WILL RISE AT 1:15 P.M.

1)

2)

3)

4)

MR. M SARMA

MS. S BHUYAN

MR. R P SINGH

MR. A CHAMUAH

ITEM NO. 11 AND 13 WILL BE TAKEN VIA REMOTE VIDEO CONFERENCING.]

| Sr.No. | Case Number                        | Main Parties   | Petitioner Advocate                 | Respondent Advocate  |
|--------|------------------------------------|--|-------------------------------------|--|
|        |                                    | MOTION   |                                     |  |
|        | WP(C)/3489/2020<br>FIXED           | NASIR UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. I H BARBHUIYA<br>MR. R RAJKHOWA | SC, SEC. EDU.  |
|        |                                    | BAIL HEARING   |                                     |  |
|        | AB/2125/2020<br>FIXED              | HIRENDRA NATH SARMA  Versus  THE STATE OF ASSAM                      | MR. S C KEYAL<br>MR. P K DAS        | PP, ASSAM  |
|        |                                    | OTHER MATTERS  |                                     |  |
|        | WP(C)/3068/2020<br>(ORDERS), FIXED | RATIA BORDOLOI AND 2 ORS.  Versus  THE STATE OF ASSAM AND 4 ORS.     | MR K P PATHAK<br>MR. R BORA         | GA, ASSAM MR. N BORA, SC (STATE ELECTION COMMISSION MR. A. SARMA(RESP-5) MR B. KAUSHIK MR.K.KALITA SC, TIWA AUTONOMOUS COUNCIL SC, S E C |

To

To

To

30-09-2020

17-09-2020

20-09-2020

30-09-2020

04-09-2020

17-06-2020

24-08-2020

24-08-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

**COURT NO: 11** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 9 i.e. ORIGINAL COURT NO. 11.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10 IN THE MORNING SESSION AND ITEM NOS. 11 TO 20 IN THE AFTERNOON SESSION.]

| Sr.No. | Case Number   | Main Parties  |       | Petitioner Advocate                           | Respondent Advocate |  |  |  |
|--------|---|---|-------|---|---------------------|--|--|--|
|        | OTHER MATTERS   |   |       |   |                     |  |  |  |
|        | I.A.(Civil)/1334/2020<br>(ORDERS), FIXED<br><b>in</b> CRP/5875/2020 | ENGINEERING PROJECT (INDIA) LT<br>3 ORS<br><b>Versus</b><br>M/S J A BROTHERS      | D AND | MR. D BARUAH<br>MS. N UPADHYAY<br>MR. A I Ali |                     |  |  |  |
|        | <b>WITH</b> CRP/5875/2020 (Filing Number)                           | ENGINEERING PROJECT (INDIA) LT<br>3 ORS<br><b>Versus</b><br>M/S J A BROTHERS E    | D AND |   |                     |  |  |  |
|        | WITH  | •   |       |   |                     |  |  |  |
| 20     | FAO/27/2020   | ENGINEERING PROJECT (INDIA) LIN<br>AND 3 ORS<br><b>Versus</b><br>M/S J.A BROTHERS | MITED | MR. D BARUAH<br>MS. N UPADHYAY<br>MR. A I Ali |                     |  |  |  |
|        | <b>WITH</b> I.A.(Civil)/1346/2020 <b>in</b> FAO/27/2020             | ENGINEERING PROJECT (INDIA) LIN<br>AND 3 ORS<br><b>Versus</b><br>M/S J.A BROTHERS | MITED | MR. D BARUAH<br>MS. N UPADHYAY<br>MR. A I Ali |                     |  |  |  |
|        | NOTE OF ADVOCATES FOR 1   |   | ====  |   |                     |  |  |  |
|        |   |   |       |   |                     |  |  |  |
| <br>1) | MR. M SARMA   | 04-09-2020  | То    | 30-09-2020                                    |                     |  |  |  |
| 2)     | MS. S BHUYAN  | 17-06-2020  | To    | 17-09-2020                                    |                     |  |  |  |
| 3)     | MR. R P SINGH   | 24-08-2020  | To    | 20-09-2020                                    |                     |  |  |  |
| 4)     | MR. A CHAMUAH   | 24-08-2020  | To    | 30-09-2020                                    |                     |  |  |  |



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[AT 10:30 AM]

**BEFORE:** 

# HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 13** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 10 i.e. ORIGINAL COURT NO. 13.

THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 30 IN THE AFTERNOON SESSION.]

| Sr.N               | o. Case Number                 | Main Parties                                 |    | Petitioner Advocate  | Respondent Advocate  |  |  |  |
|--------------------|--------------------------------|--|----|--|----------------------|--|--|--|
|                    | <u>MOTION (BA)</u>             |  |    |  |                      |  |  |  |
| 29                 | Bail Appln./1648/2020<br>FIXED | ABU BAKKAR <b>Versus</b> THE STATE OF ASSAM  |    | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. R A CHOUDHURY<br>MR. J M SULAIMAN | PP, ASSAM<br>SC, NCB |  |  |  |
| 30                 | Bail Appln./1784/2020<br>FIXED | SHIBA BASUMATARY  Versus  THE STATE OF ASSAM |    | MR. P THAKURIA<br>MR. D KHAKHALARY<br>MR. S BASUMATARY                     | PP, ASSAM            |  |  |  |
| ====<br>LEAVE<br>- | E NOTE OF ADVOCATES FOR 15     | ======<br>5/09/2020<br>                      |    |  |                      |  |  |  |
| <br>1)             | MR. M SARMA                    | <br>04-09-2020                               | To | 30-09-2020   |                      |  |  |  |
| 2)                 | MS. S BHUYAN                   | 17-06-2020                                   | То | 17-09-2020   |                      |  |  |  |
| 3)                 | MR. R P SINGH                  | 24-08-2020                                   | То | 20-09-2020   |                      |  |  |  |
| 4)                 | MR. A CHAMUAH                  | 24-08-2020                                   | To | 30-09-2020   |                      |  |  |  |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

**BEFORE:** 

# HONOURABLE MR. JUSTICE MIR ALFAZ ALI

**COURT NO: 15** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO.11 i.e. ORIGINAL COURT NO. 15.

THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH.]

| Sr.No                      | o. Case Number  | Main Parties  |      | Petitioner Advocate                                  | Respondent Advocate                                   |
|----------------------------|---|---|------|--|---|
|                            |   | BAIL HEARII   | NG   |  |   |
| 14                         | AB/1482/2020<br>FIXED   | AMARENDRA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM   |      | ALHAJJ INAM UDDIN<br>MRS. R MOMTAZ<br>MR. M A LASKAR | MR. A H M R CHOUDHURY<br>(FOR INFORMANT)<br>PP, ASSAM |
|                            |   | ORDERS  |      |  |   |
| 15                         | I.A.(Civil)/1287/2020<br>MACApp./12/2011(D/O), WITH<br>MACApp./13/2011(D/O)<br>in MACApp./12/2011 | KHOMESWAR PATHAK @ KHUME:<br>PATHAK AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 OR: |      | MR. U K NAIR<br>MR. A CHETRY<br>MR. M P SARMA        | JR. GA, ASSAM   |
| ====<br>====<br>LEAVE<br>- | NOTE OF ADVOCATES FOR 15/09   | /2020   | ==== |  |   |
|                            |   |   |      |  |   |
| 1)                         | MR. M SARMA   | 04-09-2020  | To   | 30-09-2020   |   |
| 2)                         | MS. S BHUYAN  | 17-06-2020  | To   | 17-09-2020   |   |
| 3)                         | MR. R P SINGH   | 24-08-2020  | To   | 20-09-2020   |   |
| 4)                         | MR. A CHAMUAH   | 24-08-2020  | То   | 30-09-2020   |   |



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[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 18** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 13 i.e. ORIGINAL COURT NO. 18.

THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 12 IN THE MORNING SESSION AND ITEM NOS. 13 TO 24 IN THE AFTERNOON SESSION.

#### THIS BENCH WILL SIT AT 12:00 NOON.]

| Sr.No | o. Case Number                 | Main Parties                                    |         | Petitioner Advocate                          | Respondent Advocate |
|-------|--------------------------------|---|---------|--|---------------------|
|       |                                | BAIL HEARII                                     | NG (BA) |  |                     |
| 23    | Bail Appln./1176/2020<br>FIXED | BABU ALI<br><b>Versus</b><br>THE STATE OF ASSAM |         | MS B HAZARIKA<br>MS. N DAS<br>MS P CHOUDHURY | PP, ASSAM           |
|       |                                | BAIL HEA  | RING    |  |                     |
| 24    | AB/2189/2020<br>FIXED          | ABDUL MALEK  Versus  THE STATE OF ASSAM         |         | MR A SHARMA                                  | PP, ASSAM           |
| EEAVE | NOTE OF ADVOCATES FOR 15/      | ======================================          |         |  |                     |
| 1)    | MR. M SARMA                    |   | То      | 30-09-2020                                   |                     |
| 2)    | MS. S BHUYAN                   | 17-06-2020                                      | То      | 17-09-2020                                   |                     |
| 3)    | MR. R P SINGH                  | 24-08-2020                                      | To      | 20-09-2020                                   |                     |
| 4)    | MR. A CHAMUAH                  | 24-08-2020                                      | То      | 30-09-2020                                   |                     |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

**COURT NO: 19** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 14 i.e. ORIGINAL COURT NO. 19.

THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 15 IN THE MORNING SESSION AND ITEM NOS. 16 TO 30 IN THE AFTERNOON SESSION.]

| Sr.No | o. Case Number                           | Main Parties  |              | Petitioner Advocate                             | Respondent Advocate   |
|-------|--|---|--------------|---|---|
|       |  | MOTION (  | ( <u>BA)</u> |   |   |
| 27    | Bail Appln./1794/2020<br>FIXED (BY SLIP) | PREM CHANDRA SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM          |              | MR. T J MAHANTA<br>MR. A ROSHID<br>MS. M R DEVI | PP, ASSAM   |
|       |  | <u>MOTIO</u>  | <u>N</u>     |   |   |
| 28    | AB/2208/2020<br>FIXED                    | MOZAMMEL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM             |              | MR. M A ISLAM                                   | PP, ASSAM   |
| 29    | AB/2300/2020<br>FIXED                    | DULU AHMED  Versus  THE STATE OF ASSAM                              |              | MR. N DAS                                       | PP, ASSAM   |
|       |  | ADMISSI   | ON           |   |   |
| 30    | Crl.Rev.P./420/2018<br>FIXED             | PAWAN KUMAR SRIVASTAVA<br><b>Versus</b><br>GANESH AGARWALA @ LALU A | IND ANR.     | MR. D K BAGCHI                                  | MR H K SARMA (R1)<br>MRS R DEKA (R1)<br>MR. D THAOSEN (R1)<br>PP, ASSAM |
|       | NOTE OF ADVOCATES FOR 15,                |   |              |   |   |
| 1)    | MR. M SARMA                              | <br>04-09-2020  | To           | 30-09-2020                                      |   |
| 2)    | MS. S BHUYAN                             | 17-06-2020  | То           | 17-09-2020                                      |   |
| 3)    | MR. R P SINGH                            | 24-08-2020  | То           | 20-09-2020                                      |   |
| 4)    | MR. A CHAMUAH                            | 24-08-2020  | То           | 30-09-2020                                      |   |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **SUPPLEMENTARY CAUSELIST**

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# [ For Tuesday,15th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

**COURT NO: 20** 

[THIS BENCH WILL SIT IN VIRTUAL COURT NO. 15 i.e. ORIGINAL COURT NO. 17.

THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 12 IN THE MORNING SESSION AND ITEM NOS. 13 TO 25 IN THE AFTERNOON SESSION]

| Sr.No         | o. Case Number  | Main Parties  | Petitioner Advocate                                     | Respondent Advocate |  |  |
|---------------|---|---|---|---------------------|--|--|
| <u>MOTION</u> |   |   |   |                     |  |  |
| 1             | AB/2232/2020  | HUNJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. K M HALOI   | PP, ASSAM           |  |  |
| 2             | AB/2321/2020  | REJAUL KARIM<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR H R A CHOUDHURY<br>MR. M A CHOUDHURY<br>MRS. S ISLAM | PP, ASSAM           |  |  |
| 3             | AB/2340/2020  | AKKECH @ AKKESH ALI<br><b>Versus</b><br>THE STATE OF ASSAM                      | MS. T SOM<br>MR H DAS                                   | PP, ASSAM           |  |  |
|               |   | BAIL HEARING  |   |                     |  |  |
| 4             | AB/1363/2020<br>FIXED   | AMRIT SHARMA  Versus  THE STATE OF ASSAM  | MR. A KHANIKAR  | PP, ASSAM           |  |  |
| 5             | <b>WITH</b> AB/1280/2020  | DIPUL CHAMUAH  Versus  THE STATE OF ASSAM                                       | MR S DAS  | PP, ASSAM           |  |  |
| 6             | <b>WITH</b> AB/1287/2020  | PAPUL BARUAH  Versus  THE STATE OF ASSAM  | MR. P HAZARIKA<br>MR. P K MUNIR                         | PP, ASSAM           |  |  |
| 7             | <b>WITH</b> AB/1838/2020  | SITARAM PEGU  Versus  THE STATE OF ASSAM  | MR. M BISWAS<br>MS M DAS                                | PP, ASSAM           |  |  |
| 8             | AB/1969/2020  | MD. SOMAR ALI AHMED @ SOMAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. S NEOG<br>MS. S G BARUAH                            | PP, ASSAM           |  |  |
| 9             | AB/2074/2020  | RUBUL ALI @ REJWANUL HOQUE AND 5<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR M CHOUDHURY<br>MR. S ISLAM<br>MR A HAWARI            | PP, ASSAM           |  |  |
|               |   | STAY MATTERS  |   |                     |  |  |
| 10            | I.A.(Civil)/1232/2020<br>(ORDER-STAY-VACATING)<br><b>in</b> WP(C)/6782/2018 | THE STATE OF ASSAM AND 3 ORS.  Versus  PRABHAT BAISHYA AND 2 ORS.               | SC, FINANCE DEPTT.                                      | MR G BAISHYA        |  |  |

|    | WITH  |   |   |   |
|----|---|---|---|---|
|    | WP(C)/6782/2018<br>(ORDER-STAY-VACATING)                | PRABHAT BAISHYA  Versus THE STATE OF ASSAM AND 5 ORS.   | MR G BAISHYA<br>MD. A HASSAN<br>MS. B BORA                              | GA, ASSAM<br>SC, FINANCE DEPTT.   |
| 11 | WP(C)/1706/2020<br>(ORDERS)                             | M/S. R.S.ENTERPRISE  Versus   | MR. S K GOSWAMI<br>MS P SARMA   | GA, ASSAM<br>SC, J M B  |
|    |   | THE STATE OF ASSAM AND 2 ORS.  OTHER MATTERS  | MR. R SHARMA  |   |
|    |   |   |   |   |
| 12 | WP(C)/5237/2018<br>(ADMISSION)                          | POUSING KAMEI Versus THE STATE OF ASSAM AND 2 ORS.  | MR H R A CHOUDHURY<br>MRS. R RONGMEI<br>MD. S ISLAM                     | GA, ASSAM<br>MR. M SARANIA (R2, R3)<br>MS. I KEITZAR (R2, R3)                                 |
| 13 | WP(C)/785/2019<br>(ADMISSION)                           | ASSAM ELECTRIC STORE JOINT VENTURE WITH MAHAVIR ELECTRICALS AND 3 ORS.                            | MR. G PHUKAN  | GA, ASSAM<br>SC, APDCL  |
|    |   | <b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   |   |   |
| 14 | WP(C)/2434/2019<br>(ADMISSION)                          | M/S. PLABANS TRADE AND AGENCY AND ANR.  Versus  | MR. D MOZUMDER<br>MR. S BISWAS  | MR. S S ROY<br>MR. S BORTHAKUR  |
|    |   | BHARAT PETROLEUM COREPORATION LTD. AND 3 ORS.   |   |   |
| 15 | WP(C)/6318/2019<br>(ADMISSION)                          | ZIAUDDIN MUNWARUL HOQUE  Versus  THE STATE OF ASSAM AND 2 ORS                                     | MR. M KHAN<br>MRS. K DEVI<br>MR J RAHMAN                                | GA, ASSAM   |
| 16 | WP(C)/7960/2019<br>(ADMISSION)                          | RAJIB KUMAR DAS AND 5 ORS.  Versus THE STATE OF ASSAM AND 5 ORS.                                  | MS C MEDHI<br>MR. S NATH  | SC, WATER RESOURCE  |
| 17 | WP(C)/8142/2019<br>(ADMISSION)                          | ALI HUSSAIN BARBHUIYA AND 3 ORS.  Versus THE STATE OF ASSAM AND 5 ORS.                            | MR. J LASKAR<br>MR. F Z MAZUMDER  | MR G N SAHEWALLA<br>MR. P S DEKA (SC, LAND &<br>REVENUE DEPT., (R-2,3))                       |
|    |   | THE STATE OF AGSAUTAND 5 GAG.   |   | MS. N K DEVI<br>MR. N ANIX SINGH<br>MS. D D BARMAN (GA,<br>ASSAM, (R-1,4))<br>MR. M SAHEWALLA |
| 18 | WP(C)/8569/2019<br>(ADMISSION)                          | JONALI NATH<br><b>Versus</b>  | MR. N U K NAIR<br>MR. A CHETRY  | GA, ASSAM, MR. S.S. ROY, CGC  |
|    |   | THE STATE OF ASSAM AND 4 ORS.   | MR H GUPTA<br>MS. R M SARMAH<br>MS. N SHYAMAL                           |   |
| 19 | WP(C)/733/2020<br>(ADMISSION)                           | MALABIKA GOSWAMI  Versus  THE STATE OF ASSAM AND 2 ORS.   | MR. U K NAIR<br>MR. M P SARMA<br>MS. N SHYAMAL                          | GA, ASSAM<br>SC, REVENUE  |
| 20 | WP(C)/7137/2016   | KESHAB CHETRY   | MR R DHAR   | C.G.C.  |
|    | (ORDERS)  | Versus UNION OF INDIA and 3 ORS.  | MR N N UPADHYAYA<br>MR. B B KAKATI<br>MR.K K UPADHYAY<br>MRS.S UPADHYAY | MRS A GAYAN(R-2)<br>ASSTT.S.G.I.  |
| 21 | Cont.Cas(C)/628/2017<br>(ORDERS)                        | REKHA BORAH<br>Versus   | MR.S S S RAHMAN<br>MR.S B RAHMAN  | MS. P CHAKRABORTY<br>MR. A DEKA (R2)  |
|    |   | R.C.JAIN and ORS.   | MR.A W AMAN<br>MR.M R SODIAL  | MR. R MAZUMDAR<br>MS. S KHANIKAR<br>MS U DAS<br>MS. H TERANGPI                                |
| 22 | Cont.Cas(C)/296/2019<br>(ORDERS)                        | HUSSAIN AHMED MAZUMDER  Versus  SANJIB KUMAR BHUYAN and ANR.                                      | MR. A H M R CHOUDHURY   | SC, ELEM. EDU MR. D SAIKIA MS R R CHOUDHURY MS. N PHUKAN MR. S NEOGI MS. H TERANGPI           |
| 23 | I.A.(Civil)/3619/2019<br>(ORDERS)<br>in WP(C)/6539/2018 | GHOKA ARU SINGARAJAN MEEN<br>SAMABAI SAMITI LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. I CHOUDHURY<br>MR. S BISWAKARMA<br>MS G DAS                         | MR B D DAS<br>GA, ASSAM   |
|    |   |   |   |   |

|    | <b>WITH</b> WP(C)/6539/2018 (ORDERS) CAVT. NO. 0884/2018                     | GHOKA ARU SINGARAJAN MEEN<br>SAMABAI SAMITI LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. I CHOUDHURY<br>MR. S BISWAKARMA<br>MS G DAS          | GA, ASSAM<br>MR D KALITA<br>FOR CAVEATOR    |
|----|--|---|--|---|
| 24 | WP(C)/7218/2019<br>(ORDERS)  | SHAHEB KHAN  Versus  THE STATE OF ASSAM AND 7 ORS   | MR K BHUYAN<br>MR N ISLAM                                | SC, SEC. EDU.<br>SC, SEC. EDU.<br>GA, ASSAM |
| 25 | I.A.(Crl.)/417/2020<br>(ORDERS), AB 1597/2020(D/O)<br><b>in</b> AB/1597/2020 | SABINA KHATUN  Versus  THE STATE OF ASSAM   | MR. S KATAKI<br>MR P DEKA<br>MR. R HAQUE<br>MR. A CHUTIA | PP, ASSAM                                   |

LEAVE NOTE OF ADVOCATES FOR 15/09/2020

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| 1) | MR. M SARMA   | 04-09-2020 | To | 30-09-2020 |
|----|---------------|------------|----|------------|
| 2) | MS. S BHUYAN  | 17-06-2020 | To | 17-09-2020 |
| 3) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 4) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |